

UMESH PODDAR, FCA
Insolvency Professional

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 E-Mail: capoddarumesh@gmail.com
 Registration No: IBI/IPA-001/IP-P01912/2019-2020/12962

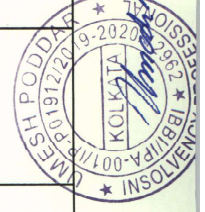
ANNEXURE 2: CLAIMS OF UNSECURED FINANCIAL CREDITORS

Name of the corporate debtor: RDH Technologies Private limited

Date of commencement of liquidation: 09.11.2021

List of unsecured Financial creditor as on 20.09.2022

| Sl. No. | Name of creditor | Identification No. | Details of claim received | | Details of claim admitted | | | | | | Amount of any mutual dues, that may be set off | Amount of claim rejected of claim under verification | Remarks, if any | | |
|---------|---|-----------------------|---------------------------|----------------|---------------------------|---------------------------------------|--|------------------------------|-----------------------------|--|--|--|-----------------|-------------------------|---|
| | | | Date of receipt | Amount claimed | Amount of claim admitted | Matu re of claim by security interest | Whether security interest relinquished? (Yes/No) | Details of Security Interest | Amount covered by guarantee | % share in total amount of claims admitted | | | | Amount containing claim | |
| 1 | Eskay Enclave Private Limited | U70101WB2004PTC099096 | 08/12/2021 | 1,77,52,024.00 | 1,77,52,024.00 | 100% | Unsecured Financial Creditor | No | NA | 100% | 1.93% | - | NIL | 0.00 | - |
| 2 | Yuthika Trading Company Private Limited | U51909WB2009PTC139935 | 08/12/2021 | 51,13,425.00 | 51,13,425.00 | 100% | Unsecured Financial Creditor | No | NA | 100% | 0.55% | - | NIL | 0.00 | - |
| 3 | Swarna Technology Private Limited | U51109WB1999PTC089816 | 22/11/2021 | 160,00,000.00 | 160,00,000.00 | 100% | Unsecured Financial Creditor | No | NA | 100% | 1.74% | - | NIL | 0.00 | - |



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| | U74110WB1 989PTC047 409 | 08/12/2021 | 8,06,83001.10 | 8,06,83001.10 | 100% | NA | NA | 100% | 58.78% | - | NA | NIL | 0.00 | - |
|---|---|------------|-----------------|-----------------|--|------|----|------|--------|---|----|--------------------|------|---|
| 4 | Pandey Chemicals Private Limited | | | | Unse cured Finan cial Credi tor | 100% | NA | 100% | | | | | | |
| 5 | Asco: Realty Private Limited | 08/12/2021 | 34,01,70,920.88 | 34,01,70,920.88 | Unse cured Finan cial Credi tor | 100% | No | 100% | 37.00% | - | NA | NIL | 0.00 | - |
| 6 | D.M.Dresses | 11/12/2021 | 1,33,58,232.26 | 0.00 | Unse cured Finan cial Credi tor | 100% | No | 100% | - | - | NA | 1,33,58,232.2 6 | 0.00 | - |
| 7 | Queen Dresses | 11/12/2021 | 1,33,75,427.66 | 0.00 | Unse cured Finan cial Credi tor | 100% | No | 100% | - | - | NA | 1,33,75,427.6 6 | 0.00 | - |
| 8 | G.D Dresses | 11/12/2021 | 1,34,38,275.07 | 0.00 | Unse cured Finan cial Credi tor | 100% | No | 100% | - | - | NA | 1,34,38,275.0 7 | 0.00 | - |
| 9 | Actual Dresses | 11/12/2021 | 1,34,58,005.20 | 0.00 | Unse cured Finan cial Credi tor | 100% | No | 100% | - | - | NA | 1,34,58,005.2 0 | 0.00 | - |



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| Sl. No. | Description | ALM/PA-001/11/12/2020 | 1,31,41,877.70 | 0.00 | 100% | No | NA | 100 | - | - | 1,31,41,877.70 | 0.00 |
|---------|-----------------|-----------------------|-----------------|-------------------------------|------|----|----|-----|---|---|----------------|------|
| | | | | Urse cured Financial Creditor | | | | | | | | |
| 10. | Krystal Dresses | ALM/PA-001/11/12/2020 | 1,31,41,877.70 | 0.00 | | | NA | 100 | - | - | 1,31,41,877.70 | 0.00 |
| TOTAL | | | 52,64,91,188.87 | 45,97,19,370.98 | - | - | - | - | - | - | 6,67,71,817.89 | 0.00 |

Notes:

- As per Regulation 18 of the Liquidation Regulations, the Liquidator has substantiated the whole or part of the claims from the evidence and supporting documents received by him. The claim amount admitted is subject to further scrutiny based on subsequent information / documents sought from the Corporate Debtor / creditors, and the Liquidator may modify / correct the list of claims, on the directions

